

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) to (c). The information has been asked for from the State Governments concerned and will be placed on the Table of the House when available.

Cottage Industries

1766. Shri Ramananda Das : Will the Minister of **Commerce and Consumer Industries** be pleased to state :

(a) the action taken by Government to revive the Cottage Industries of Shoe and Leather;

(b) whether it is a fact that 100 workers are going to be trained in the trade by Government at Agra and Madras;

(c) if so, their qualifications and method of selection; and

(d) whether leather workers will have special preference for the training ?

The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh) : (a) The following action has been taken by Government to assist Cottage and Small Scale Shoe and Leather Industry :—

- (i) **Financial Assistance** : Loans and Grants totalling Rs. 55,03,427 have been sanctioned since 1954-55 to State Governments, individual cobblers, Co-operative Societies etc. for the Development of Cottage and Small Scale Shoe and Leather Industry.
 - (ii) **Technical assistance** : Technical assistance has been arranged through the Regional Small Industries Service Institutes.
 - (iii) One Extension Service Centre for Foot-wear has been sanctioned and the establishment of more such centres are under consideration.
 - (iv) **Assistance in Marketing** : Government have set up the National Small Industries Corporation (Private) Ltd. to help the marketing of the Products of Cottage and Small Scale Units.
- (b) Yes, Sir.
 (c) The details have not yet been worked out.
 (d) Yes, Sir.

Displaced Persons from East Pakistan

1767. Shri Ramananda Das : Will the Minister of **Rehabilitation** be pleased to state :

(a) the amount of money sanctioned for the rehabilitation of displaced persons

from East Pakistan under different heads for the year 1956-57;

(b) how much of the sanctioned amount for the current year has been on approved schemes submitted by the West Bengal Government; and

(c) how much of last year's amount under different schemes has still been held over and not paid resulting in the delay of the rehabilitation of the displaced persons from East Pakistan ?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Industries in Andhra State

1768. Shri Lakshmayya : Will the Minister of **Heavy Industries** be pleased to state:

(a) whether any new major industries have been proposed to be started in Andhra State under the Second Five Year Plan;

(b) if so, what are those industries;

(c) whether the State Government have proposed to start a Cement factory in Rayalaseema area; and

(d) if so, in which place and what would be its productive capacity ?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) Yes, Sir.

(b) Cement, Sugar, Ferro-Manganese Superphosphate and Oil Refinery industries.

(c) No, Sir.

(d) Do not arise.

गंगानगर में बिल्यापित व्यक्ति

१७६६. श्री प० ला० बाबूपाल : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १९५२ में गंगानगर से ७१८ ऐसे परिवारों की एक सूची सरकार के पास आई थी जो शरणार्थी नहीं थे पर जमीन प्राप्त करने के लिये उन्हें शरणार्थी दिखाया गया था ;

(ख) क्या यह भी सच है कि जब सरकार को पता लगा कि उन परिवारों की प्रविष्टियां जाली हैं तो उसकी जांच की गई, और वह सूची गलत पाई गई; और